(Rs. in lakhs)

### Schemes of Tourism in Andhra Pradesh

2132. SHRI G. PRATHAPA REDDY:

SHIR T.VENKATRAM REDDY:

Will the Minister of CIVIL AVIATION

#### AND TOURISM be pleased to state:

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(a) what are the names of the schemes sent by the Government of Andhra Pradesh to the Union Government for promotion of tourism in the State during 1993-94 and 1994-95 upto November 30,1994; and

(b) the amount sanctioned and released so far for each of these schemes?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) The information is given below:

(IXS. III IUKIIS)	
ount	Amount
ned	released
70	1.35
	4.00
	12.00
	4.00
	1.30
	7.50
	5.00
	2.50
	7.50
	2.50
	0.50
	0.00
	proposals
	consid-
on.	
e	proposa
-	consid-
on.	
	2.70 2.95 3.66 3.41 3.47 1.80 2.88 3.94 4.80 3.94

## Flights by Airbus of Indian Airlines

2133. PROF. VIJAY KUMAR MALHOTRA: SHRI KRISHNA KUMAR BIRLA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the International Airlines Passengers Association (IAPA) has stated that flights by the Airbus of Indian Airlines is most dangerous

- (b) if so, the reaction of Government thereto;
- (c) the steps taken by Government to safeguard the safety of the air travelling passengers by these flights and to obliterate the impression so gathered?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Yes. Sir.

(b) The views of International Airlines Passengers Association are incorrect if not downright mischievous. 53

(c) the aircraft of Indian Airlines meet all the airworthiness standards as laid down by DGCA and the countries of manufacture of the aircraft. Also, efforts are constantly made to upgrade the level of air safety, in the operation of all types of aircraft by upgrading the facilities at the airports, monitoring of flight recorders safety audit of airlines, adherence to laid down procedures and weather minima, dissemination of safety information, carrying out periodic inspection of aerodromes, conducting safety seminars etc.

# वायुद्त में नियुक्तियां

2134. श्री ईश दत्त यादव: क्या नागर विभानन और पर्यटन मंत्री यह जताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि वायुद्त कंपनी में द्रदर्शिता और समन्वित नियोजन के अभाव में को गई नियुक्तियों के कारण आज इसके राजकोष पर दबाव पड़ रहा है तथा इसे घाटा हो रहा है:
- (ख) क्या सरकार द्वारा इस संबंध में कोई जांच कराई गई थी: और
  - (ग) यदि हां, तो इसके क्या परिणाम निकले हैं?

नागर विमानन और पर्यटन मंत्री (श्री गुलाम नबी आजाद): (क) से (ग) यद्यपि वायुद्त में हानि के मुख्य कारण नेटवर्क का अनावश्यक विस्तार, अलाभकर किराया दांचा, छोटी-छोटी दूरी के प्रचालन और गैर-किप्ययती विमान बेडा है, तथापि फालतू जनशक्ति का भी कुछ हद तक योगदान रहा है।

# हवाई अड्डों के निर्माण के लिए विदेशी कंपनियों से प्रस्ताव

- 2135. त्री कृतक सिंह मोहनसिंह मंगरोला: क्या नागर विमानन और फ्वंटन मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार को देश में हखाई अड्झें के निर्माण और विमान सेवा शुरू करने के संबंध में अनिवासी भारतीयों या विदेशी कंपनियों से कोई प्रस्ताव प्राप्त हुआ है;
  - (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (ग) क्या इन प्रस्तावों में से कोई प्रस्ताव सूरत हवाई अङ्खेगुजरात में विमान सेवा तुरू करने से संबंधित था; और
  - (भ) यदि हां, तो सरकार ने इस संबंध में क्या कार्रवाई

की है?

नागर विमानन और पंयंटन मंत्री (श्री गुलाम नबी आजाद): (क) और (ख) अनिवासी भारतीयों की सहायता से कोचीन में नेदमबसेरी में अंतर्राष्ट्रीय स्तर के हवाई अड्डे के निर्माण के लिए केरल राज्य सरकार से एक प्रस्ताव प्राप्त हुआ था। केन्द्र सरकार ने प्रस्ताव पर अपनी अनापत्ति दे दी है। भारत में अनुसूचित एयरलाइन शुरु करने के लिए एक अनिवासी भारतीय से आवेदन प्राप्त हुआ है। आवेदक ने कोई ब्यौरे नहीं दिए हैं।

- (ग) जी, नहीं।
- (घ) प्रश्न नहीं उठता।

#### Development of Tourism Under National Action Plan

2136. CHAUDHARY HARMOHAN SINGH: SHRI AAS MOHAMMAD:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether more than one place have been earmarked in some States for development of tourism under the National Action Plan;
  - (b) if so, the details thereof:
- (c) whether some States have been left out in the Action Plan; and
- (d) if so, the criteria for selection of places under the Plan?

THE MINISTER OF, CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (d) The National Action Plan for Tourism stipulates a set of targets and strategies for the development of tourism in the country. It is, therefore, not confined to any particular place or State but covers all the tourist centres in the country. However, one of the strategies listed in the action plan relates to the development of certain selected circuit and destinations for integrated growth. A list of such centres to be taken up in the first instance has also been given in the action plan. These circuits and destinations, have been identified on the basis of their potential, diversification needs and natural and cultural appeal. The list is annexed as a statement.